

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **23.07.2025** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|---|
| 1. | Comp App (AT) (CH) (Ins) No. 183/2022 For Exemption IA No. 416/2022 Leave to file IA No. 417/2022 For Stay IA No. 418/2022 | Dewa Projects Pvt Ltd Vs Vinod Pandinhare Veetil, Liquidator of Dewa Projects Pvt Ltd & 3 Ors | Ms. G Sridevi | Mr. Ashwini Kumar Singh R1 Mr. Bhagavath Krishnan R2 |
| 2. | Comp App (AT) (CH) (Ins) No. 301/2023 For Stay IA No. 921/2023 | Nacre Gardens Hyderabad Ltd Vs Telangana State Industrial Infrastructure Corporation Ltd. | Mr. Siddharth Batra | |

By order of Hon'ble Member (Judicial)

Chennai Bench

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